

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

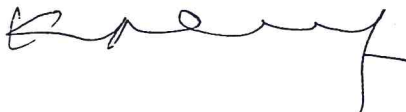
(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/398/ (IB)/2017
NAME OF THE PETITIONER(S) : SRI GUNAMALAI VILAS POWER TIN FACTORY
NAME OF THE RESPONDENT(S) : S & S INDUSTRIES & ENTERPRISES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. NAGARAJAN	Advocate	
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ORDER

Counsel for the Petitioner present and stated that the notice sent to the Respondent returned unserved. He is directed to send a fresh notice to the Respondent and make a submission. Put up on **31.08.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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